

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

247. CA/206/2022 IA/106/2023 CP/223(MB)2021

**IN THE MATTER OF**

Mrs. Lata Anil Pardeshi ... Petitioner

Vs

Trident Diesel Systems Private Limited ... Respondent

U/s 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Counsel for the Respondent prays for a short adjournment on the ground that he is not well. In view of the request made, adjourned to **15.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/